

>

Title: Presented a statement regarding Government Business during week commencing Monday, the 22nd March, 2021.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Madam, with your kind permission, I rise to announce that Government business during the week commencing Monday, the 22nd of March, 2021 will consist of: -

1. consideration of any item of Government business carried over from today's order paper: - [it contains consideration and passing of (i) the Mines and Minerals (Development and Regulation) Amendment Bill 2021 and, (ii) the Constitution (Scheduled Castes) Order (Amendment) Bill 2021]
2. consideration and passing of the following Bills: -
 - (i) The Finance Bill, 2021.
 - (ii) The Tribunals Reforms (Rationalization and Conditions of Service) Bill 2021.
 - (iii) The Government of National Capital Territory of Delhi (Amendment) Bill, 2021.
 - (iv) The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021.

- (v) The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021.
 - (vi) The Marine Aids to Navigation Bill, 2021.
 - (vii) The National Bank for Financing Infrastructure and Development Bill, 2021 after its introduction.
3. Consideration and passing of the following Bills as passed by the Rajya Sabha:
- (i) The National Commission for Allied and Healthcare Professions Bill, 2020.
 - (ii) The National Institute of Food Technology Entrepreneurship and Management Bill, 2021.
 - (iii) The Insurance (Amendment) Bill 2021.

12.09 hrs

MATTER UNDER RULE 377*

माननीय सभापति: आज जिन माननीय सदस्यों को 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामलों के अनुमोदित पाठ को 20 मिनट के अंदर व्यक्तिगत रूप से सभा पटल पर रख दें ।